

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2391
ANSWERED ON 10/12/2024**

PRADHAN MANTRI GRAM SADAK YOJANA

2391. Shri OmprakashBhupalsinh Alias PavanRajenimbalkar:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the proposals approved under the third phase of Pradhan Mantri Gram Sadak Yojana (PMGSY);**
- (b) the details of the amount sanctioned, allocated and utilized under the said scheme, State/District-wise including Maharashtra particularly in Osmanabad Parliamentary Constituency;**
- (c) the present status of the proposals approved under the said scheme particularly for the tehsils falling under Osmanabad Parliamentary Constituency of Maharashtra; and**
- (d) whether the Government proposes to connect one village to another with a ring road in the third and fourth phase of PMGSY, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): The Government had approved 1,25,000 Km length under Pradhan Mantri Gram Sadak Yojana- III (PMGSY-III) in July, 2019, out of which, 1,21,896 km length has been sanctioned to the States/Union Territories till 4th December, 2024.

(b): The funds for implementation of PMGSY are released to the States/ UTs on the basis of the proposals received from them, and depend, inter-alia, on works in hand, execution capacity and unspent funds with State. Further release of funds to the Programme Implementation Units (PIUs) at the district level is done by the respective State Governments depending upon the absorption capacity of the PIUs. Parliamentary Constituency wise

details of the PMGSY fund are not maintained by the Ministry. The details of the funds utilized, State-wise, district-wise and year-wise under various interventions of PMGSY may be accessed at the program website omms.nic.in=>progress monitoring=>MPR 1. The details of the fund released since inception under various interventions of PMGSY may be seen at Annexure.

(c): The constituency wise details are not maintained under PMGSY. The Osmanabad Parliamentary Constituency of Maharashtra comprises three districts namely Latur, Osmanabad and Solapur. The status of sanctioned proposal in above districts as on 4th December, 2024 are as under:-

Vertical	Sanctioned			Completed			Balance*		
	Roads (Nos.)	Length (km)	Bridges (Nos.)	Roads (Nos.)	Length (km)	Bridges (Nos.)	Roads (Nos.)	Length (km)	Bridges (Nos.)
Latur	228	854.64	69	212	798.09	60	16	56.22	9
Osmanabad	166	700.76	61	152	631.92	53	14	67.92	8
Solapur	348	1678.74	21	328	1558.06	19	20	108.40	2

** Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc. The balance works are under various stages. The timeline for completion of works under PMGSY/RCPLWEA is March, 2025.*

(d): The Government had approved Pradhan Mantri Gram SadakYojana- III (PMGSY-III) in July, 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals.

Further, the Government has recently approved the Phase IV of Pradhan Mantri Gram SadakYojana (PMGSY) on 11th September, 2024 to provide all-weather connectivity to eligible 25,000 unconnected rural habitations as per Census 2011. The timeline for completion of PMGSY-IV is March 2029.

Annexure

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No 2391 due for reply on 10th December, 2024

Details of the fund released since inception under various interventions of PMGSY.		
(Rs in Crore)		
S.No	State	Released
1	Andaman & Nicobar	38.66
2	Andhra Pradesh	6,699.59
3	Arunachal Pradesh	9,453.91
4	Assam	19,672.44
5	Bihar	26,533.72
6	Chattisgarh	12,566.37
7	Goa	10.15
8	Gujarat	3,844.18
9	Haryana	2,513.05
10	Himachal Pradesh	7,672.98
11	Jammu & Kashmir	12,809.94
12	Jharkhand	9,190.79
13	Karnataka	6,082.81
14	Kerala	1,872.25
15	Ladakh	374.91
16	Madhya Pradesh	25,017.56
17	Maharashtra	9,236.22
18	Manipur	4,535.20
19	Meghalaya	2,830.74
20	Mizoram	2,474.97
21	Nagaland	1,441.01
22	Odisha	24,612.71
23	Puducherry	36.65
24	Punjab	3,791.51
25	Rajasthan	14,233.08
26	Sikkim	2,308.20
27	Tamil Nadu	6,497.62
28	Tripura	3,511.89
29	Telangana	1,763.08
30	Uttar Pradesh	21,958.62
31	Uttarakhand	9,319.82
32	West Bengal	12,627.34
Total		2,65,531.96
